#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 906 TO BE ANSWERED ON 03.12.2015

#### EXTENDING AJEEVIKA PROGRAMME

#### 906. SHRIMATI RITI PATHAK:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the provision of bank loans for Self Help Groups under the Ajeevika programme has been extended to new areas;
- (b) if so, the details thereof State/UTwise and the benefits accrued therefrom;
- (c) whether the Government proposes to extend and expand the scheme throughout the country in the current fiscal year; and
- (d) if so, the details therof; State/UTwise?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a)to(d): The National Rural Livelihoods Mission (NRLM), subsequently renamed as Aajeevika, is the flagship programme of the Government which was launched on 3<sup>rd</sup> June, 2011. The programme is proposed to be implemented across the country in all the States and Union Territories (except Delhi and Chandigarh). NRLM aims at mobilizing all rural poor household into Self Help Groups (SHGs) in a phased manner and provide them long term support to attain appreciable increase in incomes over a period of time to improve their quality of life and come out of abject poverty. NRLM proposes to ensure universal financial inclusion for them by facilitating opening of savings accounts of all SHGs, simultaneously encouraging their thrift and credit activities and facilitating access to credit and other financial services from banks. The bank loans are being utilized by SHGs both for economic activities for their income generation, and consumption. Presently, it is under implementation in all the States and one Union Territory (Puducherry). The rest of the union territories are being encouraged to transit to NRLM as early as possible. A statement indicating State-wise release of bank loans to all SHGs (including SHGs formed under Aajeevika) is enclosed as Annexure-I.

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#### Annexure-I

Annexure I referred in reply to parts (a) to (d) of the LokSabha Unstarred Question No. 906 for answer on 03/12/2015.

### Credit Linkage Report for 2013-14, 2014-15 and 2015-16

S.No	States & UTs	Achievement (2013-14)		Achievement (2014-15)		Achievement (2015-16) upto Sept'15	
2.110		Total SHGs	Total Loan Amount	Total SHGs	Total Loan Amount	Total SHGs	Total Loan Amount
							Amt in Crores
1	ANDHRA PRADESH	2,47,453	7236.51	1,81,311	5796.04	1,09,187	3565.74
2	TAMIL NADU	83,035	2059.52	1,47,441	3835.34	69,023	1830.58
3	TELANGANA	1,79,617	4641.3	1,22,430	3550.47	47,907	1550.17
4	KARNATAKA	1,24,125	2232.19	1,98,485	3514.89	69,540	1813.77
5	WEST BENGAL	51,328	516.94	1,29,392	1118.65	30,751	277.31
6	KERALA	31,432	716.44	49,274	1055.51	23,986	639.07
7	MAHARASHTRA	32,520	414.37	40,999	527.78	28,013	281.89
8	ODISHA	31,890	373.15	43,523	515.25	21,099	255.82
9	BIHAR	21,078	138.27	30,843	216.65	16,725	91.83
10	GUJARAT	8,848	75.93	14,861	140.73	6,223	64.58
11	RAJASTHAN	10,149	115.83	13,335	132.85	5,802	69.54
12	MADHYA PRADESH	17,679	134.41	12,785	121.05	4,099	49.39
13	CHATTISGARH	8,607	102.46	8,912	109.79	7,187	62.66
14	UTTAR PRADESH	12,223	120.05	5,278	86.01	2,601	26.17
15	ASSAM	5,771	73.5	8,828	79.19	6,774	46.46
16	PUDUCHERRY	554	15.62	1,353	34.73	735	19.43
17	JHARKHAND	1,414	20.8	3,144	34.43	2,572	35.34
18	HIMACHAL PRADESH	1,451	26.35	1,314	23.38	276	4.38
19	GOA	316	6.53	304	10.94	150	3.97
20	HARYANA	1,344	28.16	919	10.41	618	7.30
21	JAMMU & KASHMIR	207	1.71	1,600	9.34	107	0.93
22	NAGALAND	249	3.28	495	7.99	41	0.93
23	PUNJAB	622	7.78	313	4.87	172	2.98
24	TRIPURA	382	1.97	816	4.22	27	0.12
25	UTTARAKHAND	1,727	15.15	362	3.22	163	1.37
26	MANIPUR	149	1.1	84	0.79	50	0.39
27	DADRA & NAGAR HAVELI	3	0.02	53	0.49	36	0.36
28	ARUNACHAL PRADESH	243	0.91	14	0.3	6	0.35
29	A & N ISLANDS	25	0.24	29	0.28	3	0.03
30	SIKKIM	110	1.1	58	0.27	43	0.20
31	MIZORAM	7	0.19	4	0.09	0	0.00
32	MEGHALAYA	90	0.63	3	0.05	3	0.03
	Total	8,74,648	19082.41	10,18,562	20946	4,53,919	10703.08